

Urgent / ONLY BY EMAIL <Nasser.Kabir@aajtak.com>

October 23, 2020

Mr. M.N Nasser Kabir

Compliance Officer NBSA

TV Today Network Ltd.

India Today Mediaplex FC 8, Sec. 16 A, Film City

Noida 201 301

Dear Sir,

Re: Order on complaint dated 20.6.2020 by Mr. Nilesh Navalakha regarding fake tweets telecast by Aaj Tak relating to actor late Sushant Singh Rajput.

As you are aware vide email dated 7.10.2020, Order No. 73 (2020) dated 6.10.2020 passed by NBSA in the above matter was sent to the broadcaster. In the said Order, NBSA had decided that Aaj Tak be directed to air an apology, the text, date and time to air the apology will be given to the broadcaster by NBSA.

Accordingly, NBSA directs Aaj Tak to air an apology on 27.10.2020, at 8.00 pm, the following text (static), on full screen in large font size with voice over (in slow speed) expressing an apology by stating the following:

[Text to be translated in Hindi]:

Aaj Tak apologises that while reporting on the incidents relating to the suicide of Sushant Singh Rajput, we had run certain tweets on Aaj Tak channel and wrongly reported the screenshots calling them real and attributing them as the actor's last tweets. By doing so, we have violated Clause 1 of the "Specific Guidelines Covering Reportage" relating to "Accuracy" which states that Information should be gathered first-hand from more than one source, if possible; Reports received from news-agencies should be attributed and where possible be verified; Allegations should be reported accurately as made and errors of fact should be corrected at the earliest, giving sufficient prominence to the broadcast of the correct version of fact(s).

Further NBSA in the said Order also decided that a fine of Rs.1,00,000/- (Rupees One Lakh Only) be imposed on the broadcaster.

Kindly remit the above amount within 7 days of receipt of this letter as per details given below:

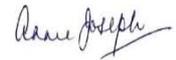
Bank Account No.	33720200000385
Name of Bank	Bank of Baroda
Branch	Tower-2, Stellar IT Park, C-25, Sector 62, Noida 201 301
IFSC Code	BARBOGENOID
Nature of A/c	Current

You will submit a CD containing the telecast with particulars of the date and time of the telecast, within one week of telecast, as proof of compliance. After such CD is submitted by you, the matter will be closed.

Further, NBSA had also decided that the videos of the said programmes, if hosted, on the website of the broadcaster, YouTube or other links should be removed immediately and confirmed to NBSA within seven days.

Thanking you,

Yours faithfully,



Annie Joseph
For & on behalf of NBSA

CC: Ms. Sonika Khattar, Under Secretary, MoI&B s.khattar@nic.in, sobcii-moib@nic.in,
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